23. SHRI T. V. ANANDAN: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state:

(a) whether it is a fact that the first Ses sion of the Industrial Committee on Road Transport was held in New Delhi on 25th February, 1966; and

(b) if so, what are the main conclusions arrived at in that Session ?

THE MINISTER OF LABOUR, EM-PLOYMENT AND REHABILITATION (SHRI JAGJIVAN RAM): (a) Yes.

(b) A statement containing the main con clusions reached by the Committee is placed on the Table of the House.

#### STATEMENT

#### Main conclusions of the Industrial Committee on Road Transport

#### (First Session, New Delhi, February, 25, 1966)

Item 1.— Working Conditions:

Item L—Implementation of legislation:

Items 1 and 2 were taken together. It was agreed that Tripartite Standing Committees at the State level should be set up to consider measures for more effective implementation of the provisions of the Act. It was also agreed that the State Governments which have not framed the Rules under the Motor Transport Workers Act should do so expeditiously.

Item 3.—Pay scales and allowances.— (i) It was agreed that periodical revision of Minimum Wage rates provided for under the Minimum Wages Act should take place.

(ii) A proposal to have a National Wage Board for the industry was discussed. The Chairman said that Government would consider the proposal.

Item 4.—Provident fund and gratuity.— (i) It was agreed that the Employees' Provident Fund Scheme should be strictly enforced. It was explained that the proposal to extend the Act and the Scheme to smaller establishments was already under consideration as also the proposal to enhance the rate of contribution.

unit level discussions might take place to work out mutually acceptable arrangements.

Item 5.—Limitation of spread-over duty to ten hours.-After some discussion, consideration of this item was postponed.

Item 6.—Registration of motor- transport undertakings in more than one State.-There was some discussion on this item. It was agreed that the matter should be examined further in the light of the views expressed at the meeting.

Item 7.— Working hours and intervals of rest of workers engaged in goods transport:

Item 8.-Maintenance of individual control book by employee :

It was agreed that these proposals might be re-examined. These and the issues raised in the Supplementary Memorandum circulated by the Ministry of Labour, Employment and Rehabilitation should be examined by a Conference of Chief Inspectors appointed, under the Act, at an early date. The recommendations of the Chief Inspectors should reach Government within a period of four months and should be placed before the Industrial Committee again, giving to each Central Organisation at least a month's time for consideration.

Item 9.—Amendment of Motor Vehicles Act, 1939 to fix responsibility of possessing a ticket entirely on passenger.-The representative of the Ministry of Transport stated that his Ministry generally favoured the proposal and would examine it in the light of the discussions in the Committee.

### मिजो पहाड़ियों में उपद्रवों से क्षति

24 थीं विमलकुमार मन्नालालजी चौरड़िया : क्या गुह-कार्य मंत्री यह बताने की कृपा करेंगे कि हाल में मिजो पहाड़ियों में हुए उपद्रवों में (1) सरकारी सम्पत्ति तथा (2) ग्रैर-सरकारी सम्पत्ति को कितनी क्षति पहुंची ?

#### f[LoSS DUE TO DISTURBANCES IN MIZO HILLS

24. SHRI V.M. CHORDIA: Will the Minister of HOME AFFAIRS be pleased to state the extent of loss of the

f] ] English translation.

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(0 Government property; and («) private property on account of the recent disturbances in the Mizo Hills ?]

गृह-कार्य भंतालय भें राज्य मंत्री (श्री जयसुख लाल हाथी) : सूचना एकतित की जा रही है और यथा-समय सभा-पटल पर रख दी जायगी।

ttTHE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): The information is being collected and will be laid on the Table of the House in due course.]

#### KHALSA MIDDLE SCHOOL, SAROJINI NAGAR, DELHI

25. SHRI P. K. KUMARAN: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that a departmental enquiry committee was set up by the Delhi Administration in May-June 1965 to inquire into various charges of corruption, short payment of salaries and wrongful termination of services in the Khalsa Middle School, Sarojini Nagar; Delhi;

(b) if so, what are the findings of the said Committee; and

(c) what action has been taken by Government thereon?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) Yes, Sir.

(b) and (c) The report of the Enquiry Committee is expected to be finalised shortly and will be examined thereafter.

# HIGHER SECONDARY SCHOOLS IN DELHI

26. SHRI P. K. KUMARAN: Will the Minister of EDUCATION be pleased to \*tate:

(a) whether it is a fact that Government have taken over some of the Government aided but privately managed higher secondary schools in Delhi in recent years;

(b) if so, what is the number of such schools and what are their names; and

(c) what were the irregularities committed by these schools which made the Govern ment to take them over?

[t] English translation.

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) to (c) The requisite information is being collected and will be placed on the Table of the Sabha in due course.

#### GRIH KALYAN KENDRA

27. SHRI ABDUL GHANI: WiU the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Grih Kalyan Kendras are being run with the grant sanc tioned by his Ministry;

(b) whether it is also a fact that the Instruc tors working in these centres are not being paid their salary regularly every month; and

(c) if the reply to part (b) above be in the affirmative, the reasons for the delay in payment and the period for which the Instrutors have not been paid?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI P. S. NASKAR): (a) Yes. There are two wings in Grih Kalyan Kendra; the Training-cuw-Welfare Wing and the Production Wing. Only the former Wing receives grant-in-aid from Government.

(b) and (c) While efforts are made to pay the honorarium to the Instructors regularly, there might be occasions when payment is delayed due to procedural difficulties, as has happened during the last two months. Steps are being taken to streamline the organisational set-up to eliminate such delays.

28. [Transferred to the 16/A May, 1966)

## "म्यूजिओलॉजी" में अनुसंधान

29. श्री राम सहाय : क्या शिक्षा मंती यह बताने की कृपा करेंगे कि क्या "म्यूजिओ-लाजी" में अनुसंधान करने के लिए योग्म विद्यार्थियों अथवा अधिकारियों को विदेश भेजने की कोई योजना सरकार के विचाराधीन है; और क्या उस योजना के अधीन कुछ विद्यार्थियों को विदेश मेजा जा चुका है?

#### tfRESEARCH IN MUSEOLOGY

29. SHRI RAM SAHAI: Will the Minister of EDUCATION be pleased to state whether there is any scheme under Government's

t[] English translation.